

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1155/IB/2020
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : Sri Velgapudi Ramakrishna
(M/s. The Jeypore sugars company ltd)
NAME OF THE RESPONDENTS : V.Venkata Sivakumar
UNDER SECTION : Sec 60 (5) of IBC, 2016

ORDER

Ld. Liquidator/Respondent Mr. V. Venkata Sivakumar is present.

List the matter on **25.03.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS